## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 3153 ANSWERED ON 4<sup>TH</sup> AUGUST, 2022

#### **REGULATION FOR CAR SAFETY**

#### 3153. SHRI MARGANI BHARAT:

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

### be pleased to state:

- (a) whether the existing regulations for car safety in the country follow UN's Regulation-94 for collision testing of vehicles and if so, the details thereof;
- (b) whether it is a fact that the said regulation mandates for side protection with air bags that Indian vehicles do not have and if so, the details thereof;
- (c) whether the Government proposes to make sure that all cars in the country have side protection and other safety crash features; and
- (d) if so, the details thereof?

#### **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

#### (SHRI NITIN JAIRAM GADKARI)

(a) A comparison between the Indian and European Standard on crash regulations for car safety is tabulated below:

		Offset Frontal	Lateral Impact		Head Impact	Side Pole
Europe Standard	UNR 137	UNR 94	UNR 95	UNR 34	UNR 21	UNR 135
India Standard		AIS 098	AIS 099		IS:15223	

UNR : United Nations ECE Regulations; AIS : Automotive Industry Standard

- (i) The IS standard on Head impact is aligned with UNR 21.
- (ii) In case of offset frontal and lateral impact standard the test procedures are aligned. However, in both these standards the scope is as under:

The scope for Indian standard is limited up to vehicles with Gross vehicle weight up to 2.5 tonnes whereas in UNR it is limited up to vehicles with Gross vehicle weight up to 3.5 tonnes.

- (iii) The offset frontal crash is undertaken at a speed of 56 kmph in European standards (UNR 94) and Indian standards (AIS 098).
- (iv) In the case of lateral impact in UNR 95 and in AIS 099 test is undertaken at a speed of 50 kmph.
- (b) Automobiles require six airbags including side airbags to be able to pass European crash test.
- (c) and (d) The Ministry of Road and Transport and Highways, vide G.S.R. 16(E) dated 14<sup>th</sup> January, 2022, has proposed that vehicles of category M1, manufactured after 01<sup>st</sup> October 2022, shall be fitted with two side/side torso air bags, one each for the persons occupying front row outboard seating positions and two side curtain/tube air bags, one each for the persons occupying outboard seating positions. This has been notified to enhance safety for the vehicle occupants.

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